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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

✓ O.A/T.A No. 243/2004
R.A/C.P No.
E.P/M.A No.

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SECTION OFFICER (Judl.)

13/11/17

FORM No.4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUANATI BENCH

ORDER SHEET.

Org. App/Miss. Petn/Cont. Petn/Rev. Appl.....

243/04.....

In O.A.

Name of the Applicant(s)

J. Bora

Name of the Respondent(s)

U. U. I. Jony

Advocate for the Applicant

A. Chakraborty, Mr. K. Datta

Counsel for the Railway/C.G.S.C.

J. L. Sarkar

OFFICE NOTE

DATE

ORDER OF THE TRIBUNAL

This application is in form
is filed C. F. for Rs. 50/-
deposited vide IPC/DB
No. 206/114/27
Dated 7.7.04

08.10.2004

List on 18.11.2004 for admission.

By Order

Dy. Registrar

bb

26.10.2004

Heard Mr. A. Chakraborty, learned
counsel for the applicant. Mr. J. L. Sarkar
learned counsel was present for the
Railways.

O.A. is admitted, call for the reco-
rds. List on 25.11.2004.

Applicant is allowed to appear in
the recruitment test for the post of
Law Assistant. The result of the said
test shall be outcome of the O.A.

Member (A)

bb

25.11.04

Six weeks time is granted to the
respondents to file written statement
on the prayer of Mr A.K. Choudhury,
learned Addl. C.G.S.C

List on 25.1.05 for order.

Member

pg

Notice & order
sent to D/Section
for issuing to
resp. Nos. 1 to 5,
by regd. A/D post.

19/11/04

pl. empty order dated
26/10/04.

27/10/04

Steps & enclosures
taken.

by
7.10.04

25.01.2005

Ms. U. Das, learned counsel appearing on behalf of ~~the~~ Mr. J.L. Sarkar, learned counsel for the respondents seeks four weeks time to file written statement. List on 25.2.2005 for filing written statement.

[Signature]
Member (A)

mb

25.2.2005

Present : The Hon'ble Mr. K.V. Prahladan, Member (A).

On the prayer of Mr. J.L. Sarkar learned counsel for the respondents eight weeks time is given to the respondents to file written statement. List on 18.4.2005 for orders.

[Signature]
Member (A)

mb

28.4.05.

On behalf of Mr. J.L. Sarkar learned counsel for the Respondents a representation is made that the written statement has already been sent to the Respondents for vetting. Post the matter on 30.5.05.

[Signature]
Vice-Chairman

lm

30.5.05.

At the request of Mr. J.L. Sarkar learned counsel for the Respondents case is adjourned to 15.6.05.

[Signature]
Member

[Signature]
Vice-Chairman

lm

24-1-04

S/D - *[Signature]*

24-2-05

no w/s *[Signature]* filed

Notice duly served on 2.4.05.

6/25/4

27-4-05

no w/s *[Signature]* filed

27-5-05

no w/s *[Signature]* filed so far.

14.6.05

no w/s *[Signature]* filed so far.
[Signature]

Notes of the Registry Date Order of the Tribunal

15.6.2005

Learned counsel for the applicant is absent. Mr J.L. Sarkar, learned Railway Counsel seeks time for filing written statement. Post on 22.7.05.

K.D. Sarkar
Member

G. V. Jaiswal
Vice-Chairman

nkm

22.7.2005

Mr.J.L.Sarkar, learned Railway counsel seeks for further time to file written statement. post on 24.8.2005.

K.D. Sarkar
Member

G. V. Jaiswal
Vice-Chairman

bb

24.8.05.

Mr.S.Nath learned counsel on behalf of Mr.A.Chakraborty, learned counsel for the applicant has requested for adjournment.Mr.J.L.Sarkar learned counsel for the Railway also wants time to file written statement.

Post the matter on 28.9.05.

G. V. Jaiswal
Vice-Chairman

lm

28.9.05

Mr.M.Chanda learned counsel represents Mr.A.Chakraborty/learned counsel for the applicant. Mr.J.L.Sarkar learned counsel for the Railways seeks for time to file written statement.

Post the matter on 8.11.05. Written statement in the meantime.

G. V. Jaiswal
Vice-Chairman

lm

21.7.05

no. 2) S. Le Tir

No. written statement has been filed.

23.8.05

NO written statement has been filed.

27.9.05

No. Wls has been filed.

7.11.05

8.11.2005

Mr. S. Nath, learned counsel the applicant is present. Mr. J. L. Sarkar, learned standing counsel for the railways seeks ~~xx~~ further time ~~xxxxxx~~ for instructions. Post on 22.12.2005.

21-12-05

No. Written Statement has been filed.

[Signature]

Vice-Chairman

mb

24-1-06

No. Wls has been filed.

22.12.2005

Mr. S. Nath, learned counsel for the applicant is present. Dr. J.L. Sarkar, learned standing counsel for the railways seeks for adjournment. Post on 25.1.2006.

[Signature]

Vice-Chairman

28-2-06

No. Wls has been filed.

mb

25.1.06.

Dr. J.L.Sarkar, learned Standing counsel for the railways seeks for adjournment to get instructions from the Respondents.

Post the matter on 1.3.06.

Vice-Chairman

lm

1.3.06.

Mr.S.Nath learned counsel on behalf of Mr J.L.Sarkar, learned counsel for the Respondents prays further time to file written statement.

Post on 16.3.06.

Vice-Chairman

lm

28-4-06

No Wls has been filed.

16.3.2006

Dr. J.L. Sarkar, learned standing counsel for the railways submits that he would like to have six weeks time to file reply statement. Post on 01.05.2006.

Vice-Chairman

mb

1.5.2006

Dr.J.L.Sarkar, learned Railway Standing counsel was represented and more time was sought to file reply statement on his behalf. Let it be done. post on 5.6.2006.

Vice-Chairman

bb

05.06.2006

Learned counsel for the respondents sought for further time to file reply statement.

Post on 22.06.2006.

Vice-Chairman

nb

22.06.2006 Present : Hon'ble Sri K.V. Sachidanandan
Vice-Chairman.

When the matter came up for hearing, Dr. J.L. Sarkar, learned standing counsel for the Railways submitted that as per direction of this Hon'ble Tribunal dated 26.10.2004, the applicant was allowed to appear in the recruitment test for the post of Law Assistant. It is also submitted by the standing counsel for the railways that the applicant did not success^{ful} in the said test and, therefore, the O.A. has become infructuous. Mr. S. Nath, learned counsel representing the counsel for the applicant submitted that he has no objection in closing the O.A. In the circumstances, the O.A. is dismissed as infructuous.

Vice-Chairman

/mb/

2-6-06

No wh has been
billed.

21-6-06

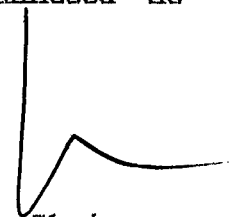
No. wh has been
billed.

O.A. 243/2004

22.06.2006 Present : Hon'ble Sri K.V. Sachidanandan
Vice-Chairman.

When the matter came up for hearing, Dr. J.L. Sarkar, learned standing counsel for the Railways submitted that as per direction of this Hon'ble Tribunal dated 26.10.2004, the applicant was allowed to appear in the recruitment test for the post of Law Assistant. It is also submitted by the standing counsel for the railways that the applicant did not come out successful in the said test and, therefore, the O.A. has become infructuous.

Mr. S. Nath, learned counsel representing the counsel for the applicant submitted that he has no objection in closing the O.A. In the circumstances, the O.A. is dismissed as infructuous.


Vice-Chairman

/mb/

27/6/06

Copy of the order
has been sent to
the office for
issuing the order
to the applicant
as well as to the
obj. standing
counsel.
gk

In The Central Administrative Tribunal
Guwahati Bench :: Guwahati.

O.A. No. 243 /2004

BETWEEN

Sri Jayantajit Bora, working
as Junior Engineer-II (Neutral
Control), Rly. Qtr. No.617E,
New Guwahati Railway Colony,
Bamunimaidan, Guwahati-21.

Applicant

- Vs. -

1. Union of India represented
by the Ex-Officio President,
the General Manager, Northern
Railway, New Delhi.

2. Indian Railway Conference
Association through its
General Secretary, D.R.M's
Office Complex, State Entry
Road, New Delhi-55.

3. The General Secretary,
Indian Railway Conference
Association, D.R.M's Office
Complex, State Entry Road, New
Delhi-55.

4. The General Manager (P),
N.F. Railway, Maligaon,
Guwahati-11.

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Filed by the applicant
Jayantajit Bora
Assy. P. C. Bora
27/10/2004

5. The Chairman,
Railway Recruitment Board,
Station Road, Guwahati-1.

_____ Respondents

Details of the Application :

1. Particulars of the order against which the application is made :

This application is made for allowing the applicant to appear in the recruitment test for the post of Law Assistant to be held by the Railway Recruitment Board, Guwahati and for setting aside the letter dated 31.08.2004.

2. Jurisdiction:

The Applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal.

3. Limitation:

The applicant declares that the application is within the period of limitation under section 21 of the Administrative Tribunal Act, 1985.

4. Facts of the case:

4.1 That the Applicant is citizen of India and as such is entitled to the rights and Privileges guaranteed by the Constitution of India. He is a member of the Other Backward Class Community.

Jangamtaraj Datta

4.2 That the Applicant was appointed w.e.f 04.11.1993 under the Ministry of Railways and posted under the organisation, Indian Railway Conference Association (for short IRCA), respondent no. 2, with Head Quarters at New Delhi. IRCA is an unit under Railway Board like other Zonal Railways and Production units. General Manager, Northern Railways is the ex-officio president of IRCA.

4.3 That the applicant is posted within the geographical jurisdiction of N.F. Railway, and his salary is made by the Office of the respondent No.4. There has been vacancies of Law Assistant in N.F. Railway under the control of General Manager, N.F. Railway. These vacancies of N.F. Railway having notified for recruitment, the applicant legitimately expects consideration for selection/promotion against the posts of Law Assistant under General Manager, N.F. Railway.

4.4 That the applicant is at present working as Junior Engineer-II (Neutral Control) posted under Section Engineer (N.C), New Guwahati, N.F. Railway. His present scale of pay is Rs.5000-8000/-.

4.5 That the respondent no.3 published Employment Notice No.: 01 of 2004 on 12.06.2004 in the "Employment News" inviting applications for the post of Law Assistant along with some other posts. The total number of vacancies of Law Assistants to be filled up is 7 (Seven) out of which 2 (Two) vacancies are reserved for SC, 1 (One) for ST, 2 (Two) for OBC and 2 (Two) for UR.

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Copy of the Employment Notice dated
12.06.2004 is enclosed as Annexure
"A".

184. 4.6 That the post of Law Assistant carries scales of
pay Rs.6500-10500/- which is much higher than the present
pay scales of the applicant. It is stated that the post of
Law Assistant is higher in status and rank than the present
post ^{in which} the applicant is working.

4.7 That the minimum educational qualification
required for the post of Law Assistant for serving employees
is Law Graduate with at least 5 years service in any branch
of Railway Administration. It is stated that the applicant
is a Law Graduate from Gauhati University and he has served
the Railways for more than 10 years and hence he has the
requisite qualification for the post of Law Assistant.

4.8 That the applicant begs to state that the last
date of submission of the applications published in the said
Employment Notice dated 12.06.2004 was 12.07.2004. It is
further stated that the respondent no. 3 extended the last
date for submission of applications to 20.08.2004 and
published the notice on 22.07.2004 in the daily "The Assam
Tribune".

Copy of the notice published in the
"The Assam Tribune" on 22.07.2004
is enclosed as Annexure "B".

4.9 That the applicant begs to state that he has
passed the LL.B Final Examination held in December, 2003

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Sanyal Karim Karim

under Gauhati University with Second Class and he has obtained 52.4% marks. The result of the above examination was declared on 10.08.2004. Therefore, the applicant has the requisite qualification for the post of Law Assistant.

4.10 That as per clause 6 of the said Employment Notice dated 12.06.2004 candidates serving in any Government Department or Public Undertaking including Railways should apply through proper channel or should apply directly to respondent no. 3 with NO OBJECTION CERTIFICATE from the Employer to avoid delay.

4.11 That the Head Office of the applicant as already stated above is at New Delhi and hence applying through proper channel would not have avoided delay. The applicant, therefore, opted to apply directly with NO OBJECTION CERTIFICATE (for short NOC) and with this view he applied for NOC by his letter dated 12.08.2004 with a request to send the NOC by fax message. The applicant sent the said letter dated 12.08.2004 through fax message on 12.08.2004 but without any result. He then again sent the said letter through fax message on 17.08.2004. It is stated that the above fax messages have been received by the respondent no.2. The applicant did not received No Objection Certificate, and by seeing no other way has submitted his application for the post of Law Assistant on 20.08.2004 without NOC from his employer.

Copy of the letter dated 12.08.2004 with fax message reports dated 12.08.2004 & 17.08.2004 are enclosed as Annexure "C".

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4.12 The applicant humbly begs to state that as per R.R's No. E(NG)78/AP/1 of 27.02.1979 (content of which was published in the book BAHRI'S RAILWAY ESTABLISHMENT RULES & LABOUR LAWS, 8th Edition, 2001 at page 901) Railway employees are given four opportunities in a year to apply in response to notices of Government Departments etc. except where withholding of such applications is considered justified in the public interest. Some of the guidelines for withholding applications are :

(a) The Railway employee is engaged on important time-bound projects and the work should be seriously dislocated if he is relieved;

(b) A Railway employee is under suspension or is facing departmental proceedings/prosecution in a court; and

(c) A Railway servant is applying for a post which is equivalent in status and rank.

4.13 That the applicant begs to state that this is the first time he has applied for better post out of four opportunities as explained above. It is also stated that he is not engaged in any time-bound projects nor he is facing any departmental proceedings/prosecution in a court and there shall be no prejudice to the department if he is relieved. It is also stated that the post of Law Assistant carries higher pay scale than his present employment. He has applied for the post of Law Assistant for betterment of his service career and life.

4.14 That the applicant apprehending non granting of

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Jeyarajit

NOC filed O.A. No.:190/2004 before this Hon'ble Tribunal.

4.15 That the applicant is working at New Guwahati in the post of JE-II. He has been stagnating in the same post since his appointment. His service has always been very efficient and considering the importance of the job he takes all care to maintain efficiency. But he has not been considered for any promotion. It is submitted that his efficiency should not be counter productive to stall his future prospects for higher post within the scope of promotion/appointment. He had apprehension that on the plea of the indispensability his case for granting NOC would be rejected de hors the instructions of the Railway Board and ignoring the directives of the Railway Board.

4.16 That during the pendency of the aforesaid O.A. No.:190/2004 the respondent No.3 issued letter No.EP/5199 dated 31.08.2004 stating as under :

"In reference to the employee's letter cited above it is advised that Sh. Jayantajit Bora's application for appearing in the selection for the post of Law Assistant/N.F. Rly is not considered. Due to acute shortage of supervisors in N.C. Organisation No objection certificate can not be given at present.

Request can be reviewed when position improves."

The above letter was forwarded by letter dated 09.09.2004.

Copy of the letter dated 31.08.2004

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Jayantajit Bora

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and letter dated 09.09.2004 are enclosed as Annexure-"D" and "E" respectively.

4.17 That the aforesaid O.A. No.:190/2004 was withdrawn by the applicant on 13.09.2004 with a liberty to file fresh application.

Copy of the Order of this Hon'ble Tribunal dated 13.09.2004 is enclosed as Annexure-"F".

4.18 That the letter dated 31.08.2004 shows that the applicant's application for appearing in the selection for the post of Law Assistant was not considered. It is humbly submitted that such non-consideration of application for appearing in selection for higher post, is arbitrary and illegal. it is further submitted that when other employees are granted opportunity for appearing for such selection, non-consideration of the application of the applicant is denial of equal opportunity in public employment and offends Article 16 of the Constitution of India. Right for Consideration for selection/promotion being a fundamental right the respondent No.3 has denied the applicant of such precious right for consideration for selection/promotion.

4.19 That the dealing of the case of the applicant by the respondent No. 2 and 3 is without application of mind. the same letter dated 31.08.2004 states that due to acute shortage of supervisors in N.C. Organisation NOC can not be given at present. Such an observation without consideration of the case of the applicant with reference to the policy

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and instructions of the Railway Board is jeopardising the promotional prospect of the applicant.

4.20 That the observation in the letter dated 31.08.2004 that request can be reviewed when position improves explicitly demonstrates non application of mind. After the selection is over consideration of the request or review shall be redundant and without any purpose. The applicant stated that the letter dated 31.08.2004 has been issued solely for the purpose of blocking the promotion of the applicant so that he is compelled to serve in the present assignment, this the respondent No.3 has done for the sincerity and efficiency of the applicant in his job. The applicant is thereby made to suffer loss of promotion for his efficiency and sincerity.

4.21 That the post of supervisors which includes Junior Engineer-I, Junior Engineer-II, Section Engineer and Senior Section Engineer are filled up by promotion and recruitment. The IRCA authorities are neglecting to promote/recruit such supervisors for reasons best known to them. For such inaction of the authorities the applicant should not be made to suffer. Such administrative action is not just and fair, more so in the matter of promotional prospect of the service, and where the applicant has no hand and is in no way involved in the process of filling up the post of Supervisors.

4.22 That the IRCA authorities have already in mind the policy of closure of Neutral Control points over zonal Railways. As such N.C. staff have been rendered surplus and

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Jayantayil Rm

have been under consideration for redeployment. In the circumstances blocking the applicant in the same organisation (IRCA), and denying the scope of promotion in regular and permanent cadre of the Railway itself, that too in two grade higher scale is arbitrary and devoid~~ed~~ of principles of just and fair administrative actions.

Copy of the letter dated 11.09.2001
is enclosed as Annexure-"G".

4.23 That the applicant begs to state that he has been serving in the department for last 11 years without even one promotion. Government of India in many departments has introduced time bound promotion scheme/~~insitu~~ promotion to ensure that employees get promotion within a reasonable period. The applicant reasonably expects promotion and in view of the present position of the IRCA as narrated in the above paragraphs, viz. non recruitment, non promotion, closure and rendering surplus etc. the applicant has no other scope of promotion. In the circumstances the Railway itself has given a silver lining in the promotional prospects of the applicant under the established procedures and entitling the applicant to appear for consideration for selection/promotion to the post of Law Assistant. The applicant having qualification of degree in Law (LL.B) is entitled to submit himself for consideration for the said service as Law Assistant, and he humbly submits that his qualification of the degree in Law shall be made use of in the interest of public in the event of his coming out successful in the process. Non consideration and denial in the circumstances is arbitrary and whimsical.

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Jagjit Singh

Kanjan Jaisil Ngr

5. **Ground for reliefs with legal provisions.**

5.1 For that the applicant is eligible for the post of Law Assistant.

5.2 For that the post of Law Assistant is higher in status and rank than the present post of the applicant.

5.3 For that the post of Law Assistant carries pay scales of Rs.6500-10500/- which is two grade higher than the present pay scale of the applicant i.e. Rs.5000-8000/-.

5.4 For that the applicant is eligible for availing four opportunities in a year to apply in response to notices of Government Departments etc. as per RB's No. E(NG)78/AP/1 of 27.02.1979.

5.5 For that the respondent No.2 and 3 have not arbitrarily and whimsically considered the application of the applicant for appearing in selection for higher post which offends Article 14 of the Constitution of India.

5.6 For that non consideration of the application of the applicant is denial of equal opportunity in public employment and offends Article 16 of the Constitution of India.

5.7 For that the respondent No. 2 and 3 have issued the impugned letter dated 31.08.2004 without application of mind and it has been issued solely for the purpose of blocking the promotion of the applicant.

5.8 For that the applicant can not be made to suffer loss of promotion/selection to higher post for inaction on

the part of respondent No. 2 and 3 in promoting/recruiting supervisors.

5.9 For that the application for granting NOC has been rejected de hors the instructions of the Railway Board and ignoring the directives of the Railway Board.

5.10 For that denial of issuance of NOC by the respondent No. 2 and 3 is against the due process of law and procedures established by law and offends Article 21 of the Constitution of India.

5.11 For that in any view of the matter the applicant is entitled to the reliefs sought for.

6. Details of the remedies exhausted

There is no other efficacious remedies under any Rule and this Hon'ble Tribunal is the only forum to adjudicate the subject matter.

7. Matters not previously file or pending with any other court

The applicant declares that he has not filed any case on the subject matter before any court, forum or any other institution.

8. Reliefs sought for

Under the above facts and circumstances the applicant prays for the following reliefs :

8.1 The applicant be issued NOC by the respondent no. 2 and 3 for appearing in the recruitment test of the Law Assistant in N.F. Railway.

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Jayantil Nar

8.2 The letter dated 31.08.2004 be set aside and quashed.

8.3 The applicant be allowed to appear in the recruitment test of the Law Assistant and his application shall not be rejected on the ground of non submission of NOC from employer.

8.4 Any other relief or reliefs as the Hon'ble Tribunal deem fit and proper.

The above reliefs are prayed for on the ground stated in para 5 above.

9. **Interim Relief**

During the pendency of this application the applicant prays for the following interim reliefs:

9.1 The applicant be allowed to appear in the recruitment test of Law Assistant.

9.2 Any other relief or reliefs as the Hon'ble Tribunal deem fit and proper.

The above reliefs are prayed for on the ground stated in para 5 above.

10. This application is filed through the Advocate.

11. **Particulars of Postal Order:**

i) IPO No : 206-114177
ii) Date of Issue : 2-9-04
iii) Issued from : G.P.O.
iv) Payable at : Quashed

12. **List of Enclosures:** As per Index.

Verification

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:: 14 ::

Verification

I, Sri Jayantajit Bora, son of Sri Chakreswar Bora, aged about 37 years, a resident of New Guwahati Railway Colony, Bamunimaidan, Guwahati-21, do hereby verify that the statements made in the paragraphs 1,4,6 to 12 are true to my knowledge and statements in para 2,3 and 5 are true to my legal advice and that I have not suppressed any material fact.

And I, sign this verification on this 6th day  ,
of October, 2004.



SIGNATURE



RAILWAY RECRUITMENT BOARD : GUWAHATI

STATION ROAD, GUWAHATI-781 001

Employment Notice No.: 01 of 2004

DATE OF PUBLICATION : 18-04-2004
DATE OF CLOSING : 18-07-2004

Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / 100gsm size paper using one side only) from eligible Indian Nationals for the following Posts, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI-781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 18.07.2004. The applications can also be dropped in the Application Box kept in the IRRA office up to 18:00 hours of 12.07.2004.

- IMPORTANT:** (1) The envelope containing the application should be clearly super-stamped in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM."
(2) Each candidate should send only one application for a Post. If a candidate submits more than one application for the same post, neither candidature will be cancelled.
(3) Candidates must fill in the application form in their own handwriting and must sign themselves. Otherwise their candidature will be cancelled at any stage.
(4) Applications sent by registered post/courier or speed post will not be acknowledged.
(5) Last date of submission of application for candidates residing in Andaman, Nicobar and Lakshadweep Islands will be 27.07.2004.

Sl. No.	Name of Post	Scale of Pay (Rs.)	Age as on 01.07.04	Medical Standard	No. of Vacancies						Exam. Fees (Rs.)	Minimum Educational/Technical Qualification
					SC	ST	OBC	ESM	UR	TOTAL		
SEPARATE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 1 TO 29												
1	Inv. Assistant	0500 - 10000	18 - 37	C/1	2	1	2	0	2	7	00	A University Degree in Law with 3 years standing as a pleader at Bar. Serving employee who are law graduates are also eligible to apply provided they have served for at least 5 years in any Branch of the Railway Administration. Railway Employees full filling the above-prescribed qualification may also apply.
2	Health & Malaria Inspector Gr. III	5500 - 8000	18 - 33	C/1	0	1	0	0	4	5	60	B. Sc. with Chemistry with 1 year Diploma in Health/Sanitary Inspector from a recognized Institute.
3	Extension Educator	5500 - 9000	22 - 35	C/1	0	0	0	0	1	1	60	Post Graduate in Sociology/ Social work/ Community Education or allied subject with similar course contents or Graduation in the above discipline with 2 years Diploma in Health Education from a recognized University.
4	Laboratory Superintendent Gr. III	6000 - 8000	18 - 33	D/1	0	0	0	0	1	1	00	B.Sc. with Bio-Chemistry/ Micro Biology/ Life Science or equivalent + Diploma in Medical Laboratory Technology (DMLT) two years course or equivalent or B.Sc. in Medical Technology (Laboratory) from a recognized Institute.
5	Radiographer Gr. III	4500 - 7000	18 - 33	D/1	0	0	0	0	1	1	00	10 + 2 with Physics and Chemistry and Diploma in Radiography/ X-Ray Technician/ Radio diagnosis Technology (2 years course) from a recognized Institute or B.Sc. with diploma in Radiography/ X-Ray Technician/ Radio diagnosis Technology (2 years course).
6	Warden Female	4500 - 7000	18 - 33	C/1	0	0	0	0	1	1	60	H.S.C. passed. A Nurse preferably with preparation in Hostel/ Social Science and/or experience in an administrative post in a Hospital or Training Institute OR a person with a Diploma or Certificate in Home or Social Science or Catering preferably with some experience in Hostel or Hotel Management.
7	Primary Teacher (Bengali Medium)	4500 - 7000	20 - 40	C/2	0	2	6	0	16	22	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Bengali medium fluently.
8	Primary Teacher (Hindi Medium)	4500 - 7000	20 - 40	C/2	0	0	0	0	2	2	60	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Hindi medium fluently.
9	Primary Teacher (Telugu Medium)	4500 - 7000	20 - 40	C/2	0	0	0	0	1	1	00	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Telugu medium fluently.
10	Primary Teacher (English Medium)	4500 - 7000	20 - 40	C/2	1	2	2	0	0	0	00	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through English medium fluently.
11	Primary Teacher (Assamese Medium)	4500 - 7000	20 - 40	C/2	1	1	0	0	6	8	00	(1) Higher Secondary with 2 years JBT or its equivalent or Intermediate with 1 year JBT or its equivalent or Senior Secondary (plus 2) examination with 1 year JBT or its equivalent. (2) Competence to teach through Assamese medium fluently.
12	PGT (Education)	9500 - 10500	20 - 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Master Degree in Education. (2) University Degree/ Diploma in Education/ Teaching or 2 years Integrated Post Graduate Course of Regional College of Education of NCERT. (3) Competence to teach through English medium.
13	TGT (Bio Science - English Medium)	5500 - 8000	20 - 40	C/2	0	0	0	0	1	1	60	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Botany, Zoology and one subject out of Physics/ Chemistry. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT. (3) Competence to teach through English medium.
14	TGT (Pure Science - English Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	00	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT. (3) Competence to teach through Assamese medium.
15	TGT (Pure Science - Assamese Medium)	5500 - 9000	20 - 40	C/2	1	0	0	0	2	3	00	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT. (3) Competence to teach through Assamese medium.
16	TGT (Pure Science - Bengali Medium)	5500 - 9000	20 - 40	C/2	1	3	0	0	0	4	00	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT. (3) Competence to teach through Assamese medium.
17	TGT (Hindi - Bengali Medium)	5500 - 9000	20 - 40	C/2	0	1	0	0	1	2	00	(1) 2 nd Class Bachelor's Degree in Science (or 45% of marks can be considered equivalent to 2 nd Class where there is no demarcation of class in Bachelor's Degree) with Physics, Chemistry and Mathematics. (2) University Degree/ Diploma in Education/ Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT. (3) Competence to teach through Bengali medium.

*Attested
Shankar Chandra
Bhattacharya*

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16	TCI (MT) - Bengali Medium	5500 - 6000	20 - 40	C/2	0	0	1	0	1	2	00	(1) 2 nd Class Bachelors Degree for 45% of marks can be considered equivalent to 2 nd Class where there is no demonstration of class in graduation program in Bengali literature. (2) University Degree/ Diploma in Education Teaching or 4 years Integrated Degree Course of Regional College of Education of NCERT (3) Competence to teach through Bengali medium.
18	Trainee Assistant Station Master	4500 - 7000	18 - 33	A/2	11	17	25	9	31	03	00	A University Degree or its equivalent from a recognized University. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification.
20	Enquiry Cum Reservation Clerk	4000 - 7000	18 - 33	C/1	1	2	1	1	2	7	60	A University Degree or its equivalent from a recognized University.
21	Appr. Diesel Assistant Driver	3050 - 4500	18 - 33	A/1	25	13	40	17	07	107	40	Matriculation pass plus (1) ITI in specified trades/Art Apprenticeship in the trade: (i) Fitter (ii) Electrician (iii) Instrument Mechanic (iv) Mill Wright/Maintenance Mechanic (v) Mechanic (Radio and TV) (vi) Electronics Mechanic (vii) Mechanic Motor Vehicle (viii) Wireman (ix) Tractor Mechanic (x) Armature and Coil winder (xi) Mechanic (Diesel) (xii) Heat Engine OR (2) Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE in lieu of ITI
22	Electrical Signal Maintainer Gr. II	4000 - 6000	18 - 33	B/1	1	1	1	1	1	5	60	(a) Pass in 1st year of B.Sc. (Physics) OR (b) Pass in 10 + 2 stage in Higher Secondary in Science with Mathematics/ Physics or equivalent and as casual ESM for 2 years in S & T Department.
23	Chemical & Metallurgical Asst. Gr. I	5500 - 6000	22 - 35	B/1	1	1	2	0	3	17	80	Degree in Metallurgy/ Chemical Engineering recognized by AICTE or M.Sc. Degree in Chemistry/ Applied Chemistry.
24	Appr. Draftsman (Mechanics)	6000 - 8000	18 - 33	C/1	1	0	2	0	0	3	60	Diploma in Mechanical Engineering recognized by AICTE. Holders of Draftsmanship from Recognized University are also eligible to apply.
25	Appr. Supervisor (P. Way)	4500 - 7000	18 - 33	A/3	2	1	4	2	7	10	00	B.Sc. with Physics and Mathematics. Civil Engineering Diploma holders, recognized by AICTE, are also eligible.
26	Appr. Junior Engineer Gr. II (TM)	6000 - 8000	18 - 33	A/3	1	0	1	1	2	6	00	Diploma in Mechanical/ Electrical/ Electronics/ Automobile/ Instrumentation Engineering recognized by AICTE.
27	Appr. Section Engineer (Electrical)	6500 - 10500	20 - 35	B/2	1	0	1	0	1	3	00	Degree in Electrical Engineering recognized by AICTE.
28	Appr. Junior Engineer Gr. II (Electrical)	6000 - 8000	18 - 33	B/1	1	1	2	1	4	0	00	Diploma in Electrical/ Electronics Engineering recognized by AICTE.
29	Appr. Junior Engineer Gr. II (Bridge)	6000 - 8000	18 - 33	A/3	3	1	3	1	7	15	60	Diploma in Civil/ Mechanical Engineering recognized by AICTE 10 posts for Civil Engineering & 5 posts for Mechanical Engineering.
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 30 TO 33												
30	Appr. Section Engineer (Bridge)	6500 - 10500	20-35	A/3	0	0	1	0	2	3	00	Degree in Civil Engineering recognized by AICTE.
31	Appr. Section Engineer (Drawing)	6500 - 10500	20-35	C/1	2	1	3	1	4	11	00	Degree in Civil Engineering recognized by AICTE.
32	Appr. Section Engineer (Works)	6500 - 10500	20-35	A/3	2	1	4	1	5	13	00	Degree in Civil Engineering recognized by AICTE.
33	Appr. Section Engineer (P. Way)	6500 - 10500	20-35	A/3	3	1	4	2	6	10	00	Degree in Civil Engineering recognized by AICTE.
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 34 TO 36												
34	Appr. Junior Engineer Gr. II (Works)	6000 - 8000	18-33	A/3	4	2	8	3	11	28	00	Diploma in Civil Engineering recognized by AICTE.
35	Appr. Junior Engineer Gr. II (Drawing)	6000 - 8000	18-33	C/1	5	3	0	3	14	34	00	Diploma in Civil Engineering recognized by AICTE.
36	Appr. Junior Engineer Gr. II (P. Way)	6000 - 8000	18-33	C/1	3	1	4	2	6	18	00	Diploma in Civil Engineering recognized by AICTE.
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 37 TO 39												
37	Appr. Section Engineer (Diesel/Electrical)	6500 - 10500	20 - 35	B/1	0	0	1	0	1	2	00	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.
38	Appr. Section Engineer (Diesel/ Mechanical)	6500 - 10500	20 - 35	B/1	0	1	0	0	0	1	60	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.
39	Appr. Sr. Section Engineer (Workshop)	6500 - 10500	20 - 35	B/1	0	1	2	0	4	7	00	Degree in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE.
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 40 TO 43												
40	Appr. Jr. Engineer Gr. II (C & W)	6000 - 8000	18 - 33	B/1	7	4	13	4	27	55	00	Diploma in Mechanical/ Electrical/ Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.
41	Appr. Mechanic (Diesel/Mechanical)	5000 - 8000	18 - 33	B/1	2	0	0	2	4	11	00	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.
42	Appr. Mechanic (Diesel/Electrical)	5000 - 8000	18 - 33	B/1	2	0	4	2	3	11	00	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.
43	Appr. Jr. Engineer Gr. II (Workshop)	5000 - 8000	18 - 33	B/1	3	0	0	0	7	10	00	Diploma in Mechanical/ Electrical/ Electronics Engineering recognized by AICTE. Minimum 50% of the total posts will be from mechanical Engineering discipline.
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 44 TO 45												
44	Appr. Section Engineer (Signal)	6500 - 10500	20 - 35	A/3	1	1	4	1	5	12	00	Degree in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE.
45	Appr. Section Engineer (Telecom)	6500 - 10500	20 - 35	A/3	2	0	1	1	3	7	00	Degree in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE or M.Sc. (Electronics)
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 46 TO 47												
46	Appr. Junior Engineer Gr. II (Telecom)	6000 - 8000	18 - 33	A/3	1	2	2	1	1	7	00	Diploma in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE or M.Sc. Electronics.
47	Appr. Junior Engineer Gr. II (Signal)	6000 - 8000	18 - 33	A/3	1	0	2	1	4	8	00	Diploma in Electronics/ Electrical/ Telecommunication Engineering recognized by AICTE.
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 48 TO 49												
48	Electric Signal Maintainer Gr. III	3050 - 4500	18 - 33	B/1	6	4	10	6	25	60	40	(a) Matriculation (10th class pass) and ITI certificate in Electrical/ Electrical Fitter/ Wireman Trade and 1 year experience as casual ESM in S & T Department OR (b) Must be a Casual ESM/Electrical Fitter for 3 years in S & T Department OR (c) Pass in 10 + 2 Stage in Higher Secondary with Physics & Mathematics or its equivalent.
49	Appr. Telecommunication Maintainer Gr. III	3050 - 4500	18 - 33	B/1	0	0	11	5	12	34	40	(a) Pass in 10 + 2 stage in Higher Secondary with Mathematics and Physics or equivalent OR (b) Matriculation and (i) ITI certificate in Electrical/ Radio/ Wireless/ Telecommunication/ TV Trade and 1 year experience as casual TCMWM in S & T Department OR (c) Must be a casual TCMWM for 3 years in S & T Department.

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SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 50 TO 61											
50	Traffic Apprentice	5500 - 9000	18 - 33	A/2	3	4	0	4	19	38	60
51	Commercial Apprentice	5500 - 9000	18 - 33	C/1	1	0	0	2	0	21	60
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 62 TO 63											
52	TGT (Drawing - Bengali Medium)	6500 - 9000	20 - 40	C/2	0	0	0	0	1	1	60
53	TGT (Drawing - English Medium)	6500 - 9000	20 - 40	C/2	0	0	0	0	1	1	60
SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 64 TO 66											
54	PTI (English Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	1	1	60
55	PTI (Bengali Medium)	5500 - 9000	20 - 40	C/2	0	0	0	0	2	2	60

1. GENERAL INSTRUCTIONS

- 1.1 ABBREVIATIONS USED: SC = Scheduled Caste ST = Scheduled Tribe OBC = Other Backward Classes ESM = Ex Servicemen UR = Un Reserved PH = Physically Handicapped
Appr. = Apprentice IPO = Indian Postal Order RRB = Railway Recruitment Board RSRP = Railway Services Revised Pay.
- 1.2 The posts are temporary and likely to be made permanent.
- 1.3 The monthly emoluments on successful completion of training, wherever applicable, will be on the minimum of the scale of pay plus DA as admissible from time to time. In addition employee will get House Rent Allowance and City Compensatory Allowance depending on the place of posting. New Pension System introduced from 01.04.2004 will be applicable, envisaging compulsory contribution @ 10% of Basic Pay & DA by Railway employees and matching contribution by Government would be deposited in a non-withdrawable pension account. During training period only stipend will be paid as applicable. The selected candidates are liable to be posted anywhere on Northeast Frontier Railway. Candidates will have to give security deposit and execute indemnity bond wherever necessary.
- 1.4 There is no reservation for persons with disabilities in this Employment Notice. General Manager (P), Northeast Frontier Railway, will fill in the quota reserved for persons with disabilities separately.
- 1.5 The vacancies shown above are provisional and liable to vary. In case the vacancy position, for any category is reduced or even made nil, RRB is not liable to compensate the applicant for any consequential damage/loss.
- 1.6 Vacancies of Ex-Servicemen given in the table are not separate but included in the total number of vacancies.
- 1.7 Apart from signing on photograph, the candidate is required to sign below photograph at the place in Application Form. The signatures on Application Form, Answer Sheet, Question Booklet and other places should be identical. Signatures at the time of application, written examination, interview or document verification in different style may result in cancellation of candidature.
- 1.8 Before applying for the post the candidates should ensure that he/she fulfills the eligibility norms. The candidate should have the requisite Educational/Technical qualifications from recognized University/Institute as on the date of submission of the application and should enclose with their application attested copies by gazetted officer, certificates, mark sheets in support of having the requisite qualification. The candidate must enclose the proof of qualification. Those awaiting results of the final examinations, need not apply.
- 1.9 Separate applications are to be filled for Cat. No. 1 to 29 (one application for each category). A single application is to be filled for categories 30 to 33, 34 to 36, 37 to 39, 40 to 43, 44 to 46, 48 to 49, 50 to 61, 62 to 63 and 64 to 66.
- 1.10 Serving Defence Personnel likely to be released within one year of the closing date can also apply against ESM Quota.
- 1.11 The candidates who have been debarred from all RRB examinations or the period of debarring such candidate is not completed, need not apply. Their applications will be rejected, whenever detected.
- 1.12 Any subsequent changes in the terms and conditions of this Employment Notice as per extant rules will stand good.
- 1.13 While all candidates irrespective of community/group will be considered against UR vacancies, against community/group quota vacancies only candidates belonging to that community/group will be considered. For this purpose, SC/ST/OBC candidates should furnish Caste Certificate from competent authorities. In case of OBC, the certificate should specially indicate that the candidate does not belong to the Persons/Sections (creamy layer) mentioned in Col. 3 of the Schedule of the Government of India, Department of Personnel and Training (DoP&T) dated 09.03.2004 and the certificate should be in the prescribed form circulated by Ministry of Personnel and Training, Public Grievances and Pensions, Department of Personnel and Training, Government of India. The candidates belonging to SC/ST/OBC should clearly indicate the same in the application (even when applying for UR vacancy) and should attach proof of the same in the specified format in which they will be treated as unreserved and subsequent representations for change of community status will not be entertained.
- 1.14 Selection/Recommendation by RRB does not confer upon candidates any right of appointment in Railway.
- 1.15 The entrance to examination is provisional as applications are checked thoroughly later on. If a candidate does not fulfill any condition given in this Employment Notice, further candidature will be cancelled at any stage whenever the discrepancy is noticed.
- 1.16 Thumb impression must be clear and complete in Application Form (specially middle portion). Ridges must be seen clearly.
- 1.17 Selected male candidates who are finally appointed are liable for active service in Railway Engineer's Unit of Territorial Army.
- 1.18 Date of examination and result of examination are published in Employment News, local dailies and website <http://www.railwayrecruitment.org>. Call letters for written examination are sent to applicants post (under certificate of posting). RRB will not be responsible for postal delay or wrong delivery. RRB does not send reply to candidates who are not selected in written examination.
- 1.19 Free second class Railway Pass and when admissible will be issued to the candidates belonging to SC/ST communities when they are called for written examination or interview provided they submit valid caste certificate. All other candidates are required to appear in the examinations at their own cost.
- 1.20 Selected candidates will have to undergo training wherever required for their category.
- 1.21 Ladies are also eligible. However it may be noted that most of the vacancies involves duties which are arduous in nature and call for working in shifts at odd hours and at road side stations also, away from head quarter.
- 1.22 Candidate should fill application form in his/her own handwriting. If it is found that somebody else has filled the same, the candidature will be cancelled.
- 1.23 CAUTION:
- 1.23.1 Any materials suppression of facts or submitting false certificate/candidate certificate by a candidate for securing eligibility and/or obtaining privileges including free travel for appearing in the examination shall be liable to not only for rejection of his/her candidature for the particular recruitment for which he/she has applied, but he/she will also be debarred from all examinations conducted by all RRBs all over the country for a period of 2 years and legal action wherever warranted.
- 1.23.2 Any candidate found using unfair means in the examination or depicting some one else in his/her place will be debarred from all the RRBs for lifetime. Such candidate will also be prosecuted by lodging FIR.
- 1.23.3 Candidates submitting duplicate applications for the same category will not be considered. Even if such a candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRB examinations for a period of two years.
- 1.23.4 CANDIDATES TRYING TO USE INFLUENCE OR UNFAIR MEANS WOULD BE DISQUALIFIED FROM SELECTION.

1. GENERAL PROCEDURE

- 2.1 The selection will be made strictly as per merit, on the basis of written examination. In addition, Aptitude/skill test/interview will also be conducted wherever applicable.
- 2.2 The Railway Recruitment Board at its discretion may hold additional written test(s)/skill test(s) and/or interview if considered necessary, for all or a limited number of candidates including absentees as may be deemed fit by Railway Recruitment Board.
- 2.3 The syllabus for the written examination will be generally in conformity with the educational standards and/or technical qualifications prescribed for the posts. The questions will be of objective nature on General Knowledge, General English, General Arithmetic, analytical and quantitative skills and knowledge in the subjects covered as part of minimum educational/technical qualification for the posts, subject to minor variations. The written examination shall consist of one sitting of about 90 minutes duration.
- 2.4 The questions for the Aptitude Test (only for Trainee ASM and Apprentice DAD) will be mainly to test perception, analytical and reasoning power of the candidates relevant to the safety categories.
- 2.5 The Answer Sheet (OMR) will be in duplicate using carbonless paper and evaluation is computerized. The Question Booklet and the Answer Sheet are to be returned back in the examination hall without fail by the candidates for evaluation. There shall be negative marks deducted for each wrong answer @ 1/3 of the allotted marks for each question.
- 2.6 The date and venue of the written examination and Aptitude/skill test/interview will be fixed by the RRB and will be intimated to the eligible candidates in due course. Request for postponement of the examination/interview and change of centre/venue will not be entertained.
- 2.7 Final selection will be based on the total marks obtained in the written examination and interview, wherever provided, plus clearing Aptitude/skill test/Vision test etc. as required.
- 2.8 The appointment of selected candidate is subject to his passing requisite Medical Fitness Test conducted by the Railway Administration.

2. MEDICAL STANDARDS

The candidate recommended for appointment will have to pass requisite medical fitness test(s) conducted by the Railway Administration to ensure that the candidate are medically fit to carry out the duties connected with the post. Visual Acuity Standard is one of the important criteria of medical fitness of railway staff. Candidates are not eligible for any alternative appointment if they fail in the final medical examination conducted by the Railways before appointment, for any reason. The medical standards for different categories are outlined below:

- | | |
|--------|---|
| A - 1: | Physically fit in all respects. Visual Standards - Distance Vision: 6/6, 6/6 without glasses. Near Vision: Sn: 0.6, 0.6 without glasses (must clear fogging test). Binocular Vision, Field of Vision & Night Vision must be present. |
| A - 2: | Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/9 without glasses. Near Vision: Sn: 0.6, 0.6 without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present. |
| A - 3: | Physically fit in all respects. Visual Standards - Distance Vision: 6/6, 6/6 with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present. |
| B - 1: | Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/12 with or without glasses (power not to exceed +/- 4D). Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required. Colour Vision, Binocular Vision and Night Vision must be present. |
| B - 2: | - Similar as above - |
| C - 1: | Physically fit in all respects. Visual Standards - Distance Vision: 6/12, 6/10 with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required. |
| C - 2: | Physically fit in all respects. Visual Standards - Distance Vision: 6/12, Nil with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required. |

- Note:**
- (a) The above medical standards (criteria) are indicative and not exhaustive and apply to candidates in general.
 - (b) For Ex-Servicemen, different standards apply.
 - (c) Candidates applying for the post of Trainee ASM and Apprentice DAD should enclose medical certificate from a Registered Eye Specialist as per prescribed format (Annexure - 3).

3. AGE LIMIT

The lower and upper age limit indicated will be reckoned as on 01/07/2004. The upper age limit is relaxable as under subject to submission of requisite certificate.

- a) By 5 years for SC/ST candidates.
- b) By 3 years for OBC candidates.
- c) By 5 years for Bonafide displaced Goldsmiths.
- d) By 10 years for physically handicapped.
- e) By 5 years for persons who ordinarily domiciled the Kashmir Division of the state of Jammu and Kashmir from 01/01/1980 to 31/12/1999.
- f) For Ex-Servicemen up to the extent of service rendered in defense plus 3 years provided they have put in more than 6 months service after attestation and up to the age of 40 years for reservists not employed in government service.
- g) Up to the extent of service rendered by Group 'C' and Group 'D' Railway Staff and casual labour/subsistence, provided that they have put in minimum of 3 years of service (continuous or broken) subject to upper age limit of 40 years for General candidates and 45 years for OBC candidates. For working in (i) Administrative offices of the Railway organization such as Railway Canteens, Co-operative Societies and Institutes up to 6 years service rendered in such organizations subject to upper age limit of 35 years.
- h) Upper age limit in case of widows, divorced women and women judicially separated from their husband but not remarried shall be relaxed up to 35 years for General and 40 years for SC/ST candidates.

4. EX-SERVICEMEN CANDIDATES

0.1 This employment notice contains vacancies reserved for ex-servicemen irrespective of their community. However ex-servicemen may also apply against other vacancies for which they will be granted age relaxation and fees exemption as indicated in paras 4 and 7.

0.2 The term Ex-servicemen means a person, who has served in any rank (whether as a combatant or non-combatant) in the regular army, Navy or Air force of the Indian Union but does not include a person who has served in the Defence Security Corps, the General Reserve Engineering Force, the Lok Sahayak Seva and the Para Military Forces; and

- a) Who has retired from such service after earning his/her pension or
- b) Who has been released from such service on medical grounds attributable to military service or circumstances beyond his control and awarded medical or other disability pension or
- c) Who has been released otherwise than on his own request as a result of reduction in such establishment or
- d) Who has been released from such service after completing the specific period of engagement otherwise than on his own request or by way of dismissal or discharge on account of misconduct or inefficiency and has been given a gratuity and includes persons of the Territorial Army of the following categories:

- i) Pension holders for continuous embodied service
- ii) Pensioners with disabilities attributable to military service and
- iii) Gallantry award winners

EXPLANATION: The persons serving in the Armed Forces of the Union, who on retirement from service would come under the category of Ex-Servicemen, may be permitted to apply for re-employment one year before the completion of the specific terms of engagement and avail themselves of all concessions available to Ex-Servicemen but shall not be permitted to leave the Uniform until they complete the specified terms of engagement in the Armed Forces of the Union.

Service personnel who are to be discharged from military service on or before 12/07/2004 are eligible to apply against this advertisement.

- e) Ex-Servicemen who have already secured employment under Central Government in Group 'C/D' will be permitted the benefit of the relaxation as prescribed for Ex-Servicemen for securing another employment in a higher grade or cadre in Group 'C/D' under Central Government. However, such candidates will not be eligible for the benefit of Ex-Servicemen in the Central Govt. jobs.

5. APPLICATION PROCEDURE

Candidates serving in any Government department or Public Sector Undertaking including Railway should apply through proper channel or should apply directly to RRB. Candidates must submit an **OBJECTION CERTIFICATE** from the employer to avoid delay. The last date of receipt of applications in this office will not be extended on account of any delay in transmitting the application to the concerned office. No advance copy of the application will be entertained. Applications received after closing date/hour will not be accepted.

6. EXAMINATION FEES

7. For SC/ST/ESM: No examination fees.
- 7.2 For General/OBC candidates: Examination fees have been indicated against each post.
- 7.3 The examination fees/entry charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank or Crossed Indian Postal Order (made on or after the date of publication of this notification but before the closing date of receipt of application) drawn in favour of 'RAILWAY RECRUITMENT BOARD, GUWAHATI'. The Bank Draft should be payable at 'GUWAHATI' and IPO should be payable at 'GPO, GUWAHATI'. IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date will not be accepted.

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- * 4 For Single Application, fee for only one Post should be enclosed.
- 7.5 The candidates should write the Employment Notice No. Name of the post applied for, Category Number of the post and Name and postal address of the candidate on the reverse side of Bank Draft/Postage provided in the Indian Postal Order.
- 7.6 Remittance of examination fees in any other form except Bank Draft/IPO will not be accepted.
- 7.7 The particulars of Bank Draft/IPO should be indicated in the space provided in the prescribed application format.
- 7.8 An application not accompanied with Bank Draft/IPO of requisite amount towards examination fee/postal charges will be summarily rejected.
- 8. INFORMATION**
- 8.1 The form should be filled up in candidates' own handwriting.
- 8.2 Application(s) should be made on good quality white A-4 / foolscap size plain paper and should be in conformity with the format given in the Employment Notice. Candidates are advised to ensure that the application is legible, preferably typed in English or Hindi.
- 8.3 Candidates purchasing printed application form from the market should ensure that it conforms to the format prescribed in the Employment Notice.
- 8.4 The application should be filled up by the candidate in his/her own handwriting, with ink/ball point pen (not in pencil), dated and signed. Only International numerals (i.e. 1, 2, 3 etc) should be used. The application form should be filled up in English or Hindi only, strictly observing the instructions given in this Employment Notice. The candidate should affix his/her normal signature in the application form (English/Hindi). Applications signed in capital letters / spaced out letters will be treated as invalid.
- 8.5 The Candidate's Address with Pin Code, Father's name and Nearest Railway Station should be written legibly in ENGLISH in bold capital letters, even if a Candidate fills in the application form in Hindi.
- 8.6 Photographs: One recent (not earlier than one month from the date of application) passport size photograph with clear front view of the candidate in normal black & white attire without cap and sunglasses should be pasted on the application form in the space provided and signed on the photograph as well as in the space provided in the box below the photograph. Two identical extra copies (duly signed on the front) of the photograph should be enclosed with the application indicating candidate's name and category number on the reverse of each photograph. Candidates may note that the RRB may reject at any stage for pasting old/unclear photograph on the application and for any significant variations between photograph pasted in the application and the actual physical appearance of the candidate.
- 8.7 In para-2 of the application form, candidate should indicate any two visible marks of identification like a mole or a scar etc. Normally this should be same marks entered in the official identification documents such as School Leaving Certificate etc.
- 8.8 The candidate should write the declaration at para-6 of the application form in English/Hindi in their own running (not in capital/spaced out letters) handwriting, failing which their applications will be rejected.
- 8.9 Proof of age, proof of qualifications/experience and proof of community should be enclosed with the application. Attested Xerox copies of the bonafide certificates issued by the competent authorities only should be enclosed with application form and not the originals. The certificates if not in English/Hindi should be accompanied by attested translated English/Hindi copies.
- 8.10 Candidates are required to send clear attested copies of all relevant mark sheets and of the final/provisional certificates in proof of their educational/technical qualifications.
- 8.11 It should be understood clearly that the enclosure form part of the application. Therefore, all enclosures should be sent along with the application and if any enclosures are sent separately, the application will not be connected and will stand rejected.
- 8.12 Each candidate should send only one application complete in all respect for one category of post (Except wherever single application is invited for more than one category of Posts). Candidate submitting more than one application for a category will be disqualified. If any such candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRBs examination for a period of 2 years.
- 8.13 A candidate's single application only should be contained in one cover. Covers with more than one application will be summarily rejected.
- 8.14 Candidate who is to apply for more than one category should send separate application, separate IPO/DO for the prescribed value as well as a separate set of enclosures as required for each category in separate covers.
- 8.15 Applications which are illegible, incomplete, unsigned, signed in capital letters, not on prescribed format, without photo of candidate, not having Xerox copy of certificates, not having IPO/DO or having IPO/DO purchased before date of notification and after closing date of Employment Notice, are liable to be rejected. If the post and category number is not indicated on the top of the envelope containing application, the same will not be entertained.
- 8.16 The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e. SC/ST/OBC/UR/ESM", without which the application will be rejected.

ENCLOSURES

The following enclosures should be firmly stitched along with the application in the given order:

- a) A valid Indian Postal Order or the Bank Draft for the amount as prescribed in Para 7 of the application should be firmly tied/annexed on the top of the application form.
- b) Two copies of identical passport sized photographs duly signed on the front, firmly attached to the application (apart from one copy pasted on the form).
- c) Application form in the prescribed format.
- d) Attested/Photostat copy of Matriculation or equivalent certificate regarding the proof of age.
- e) Attested/Photostat copy of the Academic/Technical qualification and marks list as applicable.
- f) Attested/Photostat copy of Caste certificate from competent authorities not below the rank of Tahsildar in the case of SC/ST candidates.
- g) Attested/Photostat copy of community certificate in the prescribed format as per Annexure I issued by the competent authority in case of OBC candidates.
- h) Ex-servicemen applying for the post shall submit Attested/Photostat copy of appropriate certificate issued by the services to claim educational standards.
- i) No objection certificate from the employer, if already employed.
- j) In case previous experience is essential, documentary proof should be enclosed indicating period of service.
- k) Attested/Photostat copy of requisite certificate in case of claiming age relaxation.

NOTE:

- a) ALL ENCLOSURES SHOULD BE EITHER IN ENGLISH OR IN HINDI ONLY. WHERE CERTIFICATES ARE NOT IN ENGLISH/HINDI, ATTESTED TRANSLATED VERSION (TO HINDI/ENGLISH) SHOULD BE ENCLOSED. THE APPLICATIONS WITHOUT THE REQUISITE ENCLOSURES WILL BE REJECTED.
- b) IF ANY OF THE ABOVE ENCLOSURES ARE SENT SEPARATELY OR SUBSEQUENT TO THE RECEIPT OF APPLICATION, OR THE ENCLOSURES NOT FIRMLY STITCHED TO APPLICATION, THE APPLICATION WILL BE REJECTED.

INADMISSIBLE APPLICATIONS

The applications, which suffer from any of the following deficiencies/irregularities, will be summarily rejected.

- i) Incomplete/illegible applications or applications made on advertisements cuttings appearing in Newspaper.
- ii) Unsigned and undated applications or writing name in capitals under signature column or on the photograph.
- iii) Applications with IPO/Bank Draft of lesser value than prescribed or IPOs purchased prior to the date of publication of employment notice.
- iv) Applications without complete/proper enclosures or enclosures other than in Hindi/English or illegible enclosures.
- v) Without the photograph pasted on the application and signed on the front.
- vi) Applications not in conformity with the format.
- vii) Without proper caste certificate in respect of SC/ST/OBC candidates.
- viii) Applications of under/over aged candidates.
- ix) Applications of candidates who do not fulfil the eligibility criteria.
- x) Applications received after the closing date and time.
- xi) Applications without the candidate's thumb impression in the prescribed place.
- xii) Applications without declaration on the candidate's running hand writing in the prescribed place.
- xiii) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e. SC/ST/OBC/UR/ESM", without which the application will be rejected.
- xiv) If the envelope contains more than one application, all the applications will be rejected.

11. RRB may hold written examination anywhere in the country. The Centers allotted by RRB will be final and binding.
12. The decision of RRB in all matters relating to eligibility, acceptance or rejection of the applications, issue of free Rail Passes, penalty for false information, mode of selection, conduct of written examination and interview, skill/Aptitude test, allotment of examination center, selection, allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Railway Recruitment Board in this regard.
13. The Railway Recruitment Board is not responsible for any inadvertent error.
14. Any legal issues arising out of this Employment Notice shall fall within the legal jurisdiction of Central Administrative Tribunal / Courts in Guwahati only.

DEAR CANDIDATES

Beware of threats/promise to get you some favour. We would like to assure that such a thing is impossible. The recruitment will be strictly on merit alone. If you listen to promises of henchmen or associate with them, you are bound to lose your precious candidature. Candidates who obtain services of impersonator in RRB Examination will be debarred for life from appearing in all RRB examinations and prosecution proceeding will be initiated against them.

CHAIRMAN
RAILWAY RECRUITMENT BOARD
GUWAHATI-781 001

Continued

20

Annexure B

27

THURSDAY, JULY 22, 2004

THE ASSAM TRIBUNE, GUWAHATI 5



RAILWAY RECRUITMENT BOARD
GUWAHATI

Station Road, Guwahati-781 001

EMPLOYMENT NOTICE NO. 1/2004

Employment Notice No.1/2004 was published on 12-06-2004 and last date for submission of application form was 12-07-2004. The date of submission of application is now extended upto 16:00 hours of 20-08-2004.

Note: For further details, instructions and application format please refer to The Employment News dated 12-06-2004 and <http://www.railwayrecruitment.org>

*Attested
General
Manager*

The General Secretary,
Indian Railway Conference Association,
New Delhi.

Date: 12-08-04

29
Annexure - C

21
Sub: Request for NOC (No Objection Certificate) to apply for the post of Law Assistant in scale 6500-10500 vide RRB-Guwahati's Employments Notice No. 1 of 2004 dated 12-06-04.

Respected Sir,

Most humbly I am pleased to inform you that I have completed the course of LL.B. from Guwahati University, the result of which has been declared on 10-08-04. I am also grateful to you for the permission accorded to me to study the said course vide your letter No. EP/5199 dated 23-12-99.

In the meantime advertisement for few posts of Law Assistant in scale 6500-10500 for N.F. Railway has been circulated by RRB-Guwahati vide its Employment Notice No. 1 of 2004 dated 12-06-04 and the last of receipt of application has been extended to 20-08-04.

Now I request your honour to kindly provide me an NOC (No Objection Certificate) so that I can offer my candidature for the above-mentioned post. And for this act of your kindness I shall remain grateful to you forever.

The NOC may please be sent by FAX to the following FAX No of Sr.DME/N.F.Rly.

FAX No. ~~0361-2550092~~
0361-2551662

Thanking you, Sir.

Yours sincerely

Jayrajil Ram

J.E.II(NC)/NGC.

No. NC/PF/I/NGC/2004 dated - 12-08-04

Forwarded to the GS/IRCA for
kind disposal please.

12/8

Section Officer (N.C.)
New Guwahati Sick Line, N.F. Rly.

Attended
Reviewed
Approved

TRANSACTION REPORT

12-AUG-2004 13:39

FOR:

SEND

DATE	START	RECEIVER	PAGES	TIME	NOTE
12-AUG	13:38	*01123346952	1	46"	OK

TRANSACTION REPORT

17-AUG-2004 11:33

FOR: 0331550355

SEND

DATE	START	RECEIVER	PAGES	TIME	NOTE
7-AUG	11:32	*01123363431	1	48"	COM. E-6



भारतीय रेल सम्मेलन
Indian Railway Conference Association

तार : 'रेलमेलन' नई दिल्ली
Telegram : 'RAILMELAN' New Delhi
टेलीफोन : 3363431
Telephone : 3365902
3733018

स्टेट एंट्री रोड,
नई दिल्ली
State Entry Road,
NEW DELHI

नं० / No. EP/5199

दिनांक / Dated 31.8.2004

Section Engineer (nr),
New Guwahati Sick Line.

Sub: Sh. Jayantajit Bora,
J. Eggt (nr), NGC

Ref: your endorsement No.
NC/PE/1/NGC/04 dt 12.5.04

In reference to the employee's letter cited above it is advised that Sh. Jayantajit Bora's application for appearing in the selection for the Post of Law Assistant/N.F.Rly. is not considered. Due to acute shortage of Supervisors in N.C. organisation No objection certificate can not be given at present.

Request can be reviewed

IRCA When position improves.

72-18-8-03 : 20.000

अस. प्र. म. १
General Secretary

Attended
Amulamb
Rohit Gaur

Annexure-E

— 24 —

उपपत्र पर दोनों तरफ लिखें
Use both sides if required

पू० सी० रेलवे
N. F. Railway

N. F.—G. 40A
RB—GL 19

दिनांक/Dated 09-09-04

संख्या/No: NE/PP/1/NGC/04

प्राप्त/From: The SE (NC)

N.F.Rly/NGC

सेवा में/To: Sri Jayantajit Borah JED (NC)

N.F.Rly. NGC

विषय/Sub: NOC for the post of Law Assistant.

संदर्भ/Ref: 1. Your application dtd 12-08-04

2. GS/IRCA's Lr. No. EP/5199 dtd 31-08-04

In reference to your application cited in reference-1 it is informed you that as per GS/IRCA's Lr. No. cited in reference-2 your application for appearing in the selection for the post of Law Assistant/N.F. Rly is not considered. Due to acute shortage of supervisors in N.C. organization no objection certificate can not be given at present.

Request can be reviewed when position improves.

Im
5/9

एन० एच० सिमियन्ता (त.नि.)
नए, गुवाहाटी सिक् लाइन, पू.सी. रेलवे
Section Engineer (NC)
New Guwahati Sick Line, N.F. Rly.

Attended
Khakim
Sh. G. B.

FORM No. 4
(GEN RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER

190/2004

✓
Applicant/Plaintiff/Cont. Ptn/Rev. Appl.

In O.A. Jayanjit Boro

Name of the Applicant(s) Sri Jayanjit Boro

Name of the Respondent(s) M.O. & ons.

Advocate for the Applicant Mr. A. Chakraborty, Ms. K. Dutta

Respondent for the Railway/C.G.S.C. Rly Counsel.

OFFICE NOTE	DATE	OP. OF THE TRIBUNAL

13.9.2004 Present: The Hon'ble Mr. Justice R. K. Batta, Vice-Chairman.

The Hon'ble Mr. K. V. Prahladan
Member (A).



Heard Mr. A. Chakraborty, learned advocate for the applicant and also Mr. J. L. Sarkar, learned advocate for the Railways.

learned Advocate for
The applicant has placed before us a letter dated 9.9.2004 from Section Engineer, N.E. Railway, wherein it is stated that no objection certificate cannot be issued at present. Learned advocate for the applicant submits that the said order will have to be challenged. In the circumstances, learned advocate for the applicant seeks leave to withdraw this application in order to file appropriate application. Leave is accordingly granted.

TRUE COPY
प्रति

K. V. Prahladan
Section Officer (A)
C.A.T. GUWAHATI BENCH
Guwahati-781005

Attended
Deputed
Subscribed

The application stands disposed of in aforesaid term.

Sd- vice-Chairman
Sd- Member (A).

INDIAN RAILWAY CONFERENCE ASSOCIATION
NEW DELHI - 110055

No. EG/3666/I.

Dated 11 th Sept. - 2001

All S.S.Es(NC), S.S.Es.(NC/Insp.),
S.Es(NC), J.Es.Gr.I(NC) and
J.Es Gr.-II(NC) Incharges.

Sub: Redeployment of Surplus N.C. staff of
I.R.C.A. on Northern Railway. Options.

Due to closure of Neutral Control points over zonal
Railways, the N.C. staff have been rendered surplus.
Accordingly, Applications are invited from Group 'C'
Supervisory staff and also from Group 'D' un-skilled
staff (Helper Gr.I and II) of N.C. Organisation, who
are in B-one medical category and willing to work
in Delhi Division of Northern Railway.

The consent of such willing Group 'C' and Group 'D'
N.C. staff should reach this office on or before
30.9.2001 positively, so that further necessary action
may be initiated.

This may be treated as most Urgent.

Bhish
11/9
General Secretary.

No. EG/3666/I.

Dated 11 th Sept-2001

Copy forwarded for information and necessary
action to the Asstt. Neutral Control Officers/
Kolkata & Mumbai.

Bhish
11/9
General Secretary.

Giri/10.9.2001

Sl.No. 1487.

*Affected
Kolkata
Bhish*